

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :02/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/9650/2025 BLAPL/3560/2025	AKHILA HATI @ AKIL HATI VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /96 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000063/2025
2	D-BLAPL/9614/2025 BLAPL/3561/2025	VEPANJERI DILEEP KUMAR @ V. DILEEP KUMAR CHETTY VS STATE OF ODISHA	BASUDEV MISHRA VS	RAIGHAR /93 /2024 A.D.J.,UMERKOTE(Nabarangapur ) CT/0000021/2024
3	D-BLAPL/9595/2025 BLAPL/3562/2025	KALANDI CHARAN BEHERA VS STATE OF ODISHA	LALATENDU PAL VS	RAGHUNATHPALI /570 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000029/2025
4	D-BLAPL/9558/2025 BLAPL/3563/2025	RUPESH KUMAR MAHATO VS STATE OF ODISHA	DHIRENDRA NATH BEHERA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000121/2024
5	D-BLAPL/9488/2025 BLAPL/3564/2025	ANIL KUMAR DASH VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	MALGODOWN /27 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000035/2025
6	D-BLAPL/9735/2025 BLAPL/3565/2025	JAAM @ SANATAN SINGH VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BELPAHAR /281 /2022 SPECIAL JUDGE (POCSO), JHARSUGUDA Spl/0000089/2022
7	D-BLAPL/9715/2025 BLAPL/3566/2025	RATNA SAMAL VS STATE OF ODISHA	DALIRANI BEHURAY VS	SARAT /76 /2022 A.D.J.,UDALA(Mayurbhanj) ST/0000153/2025
8	D-BLAPL/9728/2025 BLAPL/3567/2025	HEMANTA NAYAK @ NAIK VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	BAGDIA /31 /2025 SPECIAL JUDGE (POCSO), ANGUL(Angul) Spl/0000005/2025
9	D-BLAPL/9535/2025 BLAPL/3568/2025	PURNACHANDRA SAHU VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	/ / SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000010/2025
10	D-BLAPL/9759/2025 BLAPL/3569/2025	GUNJAN DALAI VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000011/2025
11	D-BLAPL/9479/2025 BLAPL/3570/2025	CHUIN @ SANJAY DAS VS STATE OF ODISHA	MD. RIAZ VS	BANSADA /364 /2024 J.M.F.C,CHANDABALI(Bhadrak ) GR/0000966/2024

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12	D-BLAPL/9682/2025 BLAPL/3571/2025	MANOJ SINGH VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /51 /2025 J.M.F.C.,PURI(Puri) GR/0000179/2025
13	D-BLAPL/9699/2025 BLAPL/3572/2025	BINOD CHANDRA SETHI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /97 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000407/2025
14	D-BLAPL/8872/2025 BLAPL/3573/2025	B. NITIN @ NITIN PRAKASH BHOSLE VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	ORKEL /64 /2025 J.M.F.C., KUDUMULUGUMMA(Malkangi GR/0000083/2025
15	D-BLAPL/8870/2025 BLAPL/3574/2025	RAMESH ASHOK JADHV @ JADHAV VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	ORKEL /64 /2025 J.M.F.C., KUDUMULUGUMMA(Malkangi GR/0000083/2025
16	D-BLAPL/9778/2025 BLAPL/3575/2025	SUBHRAKANTA DAS @ CHINTU VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	JARAPADA /206 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000809/2024
17	D-BLAPL/9742/2025 BLAPL/3576/2025	KUSHAL KATA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000015/2025
18	D-BLAPL/9754/2025 BLAPL/3577/2025	SUDHANSHU ROUT @ BAPI MOHANTY VS STATE OF ODISHA	S.S.RAY (2) VS	AIR FIELD P.S. /58 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000130/2025
19	D-BLAPL/9619/2025 BLAPL/3578/2025	LAXMIKANTA @ LAXMIDHAR PRADHANI VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /187 /2021 A.D.J.,JEYPORE(Koraput) CT/0000020/2022
20	D-BLAPL/9685/2025 BLAPL/3579/2025	BIBHUDUTTA BISWAL VS STATE OF ODISHA	RAKESH BEHERA VS	ROURKELA CYBER P.S. /3 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0000700/2025
21	D-BLAPL/9756/2025 BLAPL/3580/2025	AMIL KRISHNA @ AMAL VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /31 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000028/2025
22	D-BLAPL/9700/2025 BLAPL/3581/2025	NILU DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000072/2025
23	D-BLAPL/9701/2025	RAJA SAMAL @ SURESH KUMAR SAMAL	RASHMI RANJAN SINHA	NAUGAON /52 /2024

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	BLAPL/3582/2025	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,JAGATSI CT/0000188/2024
24	D-BLAPL/8096/2025 BLAPL/3583/2025	ARUN KUMAR SUNA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /706 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000859/2024
25	D-BLAPL/9733/2025 BLAPL/3584/2025	SOUMYA RANJAN SAMANTRAY VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000024/2025
26	D-BLAPL/9737/2025 BLAPL/3585/2025	MD. TABREJ ALAM VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ROURKELA CYBER P.S. /3 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0000700/2025
27	D-BLAPL/9757/2025 BLAPL/3586/2025	SOMANATHA K. @ MUHAMMED SHAMNAD VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /31 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000028/2025
28	D-BLAPL/9339/2025 BLAPL/3587/2025	RATIKANTA GIRI @ PABANA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	SABARANG /276 /2024 S.D.J.M.,BHADRAK(Bhadrak ) GR/0002632/2024
29	D-BLAPL/9758/2025 BLAPL/3588/2025	ANSHAD A. VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /31 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000028/2025
30	D-BLAPL/9744/2025 BLAPL/3589/2025	CHouban BHATI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000014/2025
31	D-BLAPL/9785/2025 BLAPL/3590/2025	LIPU @ LIPUN SETHI VS STATE OF ODISHA	GOURAV MOHANTY VS	TIGIRIA /226 /2023 J.M.F.C.,TIGIRIA(Cuttack) CT/0000221/2023
32	D-BLAPL/9563/2025 BLAPL/3591/2025	RITA SAHANI VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000024/2025
33	D-BLAPL/9045/2025 BLAPL/3592/2025	PRAMOD ROUT VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	TIKABALI /188 /2024 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000583/2024
34	D-BLAPL/7554/2025 BLAPL/3593/2025	KHALIB KHAN VS	IPSIT AUROBINDO ACHARYA VS	/ /0 DIST.AND SESSIONS JUDGE,BARGARH

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35	D-BLAPL/8902/2025 BLAPL/3594/2025	STATE OF ODISHA SATYA NARAYANA NAIK VS STATE OF ODISHA	LALITENDU BHUYAN VS	Spl/0000009/2025 KEONJHAR TOWN /95 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(KEONJHAR) GR/0000300/2025
36	D-BLAPL/8019/2025 BLAPL/3595/2025	LAXMAN BARIK VS STATE OF ODISHA	PVS NANAJI ACHARY VS	KUNDRA /41 /2023 DISTRICT & SESIONS JUDGE,JEYPORE(JEPPI) CT/0000074/2023
37	D-BLAPL/9803/2025 BLAPL/3596/2025	UTTAM MAJHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KEGAON /295 /2024 ADDL.DISTRICT JUDGE,DHARAMGARH(DHARAMGARH) CT/0000016/2025
38	D-BLAPL/9804/2025 BLAPL/3597/2025	PADLAM HANTAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /71 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000118/2023
39	D-CMAPL/8997/2025 CMAPL/106/2025	HARIHAR SAHOO VS SOBHAMANI MOHAPATRA	LALIT KUMAR MAHARANA VS	// ( //
40	D-CMAPL/12782/2025 CMAPL/107/2025	TAPAS RANJAN DAS VS COLLECTOR, JAJPUR	BISWAMBAR MOHANTY VS	// ( //
41	D-CMAPL/9315/2025 CMAPL/108/2025	MANASHREE NAYAK VS COLLECTOR,BHADRAK	SUSHANTA KUMAR JOSHI VS	// ( //
42	D-CMP/12802/2025 CMP/492/2025	SANTOSH KUMAR BEHERA VS SURESH CHANDRA BEHERA	SUBHRANSU BHUSAN MOHANTY VS	// CIVIL JUDGE (JD),SORO(Baleshwar) CS/0000300/2023
43	D-CMP/12743/2025 CMP/493/2025	RABINDRA KUMAR AGRAWAL VS JAGANATH PRASAD MAHANA	HIMANSHU SEKHAR MISHRA VS	// CIVIL JUDGE (SD),BOLANGIR(Balangir) CS/0000223/2024
44	D-CMP/12760/2025 CMP/494/2025	NALINIKANTA SWAIN VS BIBHUTI BHUSAN BASTIA	ASHOK KUMAR SAHOO VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) IA/0000491/2024
45	D-CMP/13011/2025 CMP/495/2025	YOGESH AGARWAL VS SOGARA KHATUN	ABHISEK KEJRIWAL VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACKA CMA/0000048/2024

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46	D-CMP/12894/2025 CMP/496/2025	KANHU MEHER VS SUBASH MEHER	TRILOCHAN NANDA VS	// CIVIL JUDGE (SD),TITILAGARH(Balangi CMA/0000001/2025
47	D-CMP/12784/2025 CMP/497/2025	SALILA PANDA VS SANTOSHI AGARWAL	DIPTENDU SUNDAR RAY VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa EC/0000075/1995
48	D-CMP/11526/2025 CMP/498/2025	DURGA CHARAN MANGARAJ VS DILLIP KUMAR MANGARAJ	RAMDAS ACHARY VS	// CIVIL JUDGE (JD),PURI(Puri) CS/0000016/2021
49	D-CONTC/12757/2025 CONTC/1621/2025	P. NAGESWAR RAO VS ASWATHY S., IAS	ADV. VS	// () //
50	D-CONTC/12764/2025 CONTC/1622/2025	MANOJ RANJAN KHUNTIA VS UDAY A KAOLE,CHAIRMAN-CUM- M.D, M.C.L,SAMBALPUR	ADV VS	// () //
51	D-CONTC/12783/2025 CONTC/1623/2025	BIJAYALAXMI DAS VS ARVIND AGRAWAL,COMMNR. CUM SECY. TO GOVT. DEPT. OF HIGHER EDU., ODISHA	SANDHYARANI PANI VS	// () //
52	D-CONTC/12785/2025 CONTC/1624/2025	CHANDRAMANI SAHOO VS ARVIND AGRAWAL, COMMNR. CUM SECY., DEPT. OF HIGHER EDU.,ODISHA	SANDHYARANI PANI VS	// () //
53	D-CONTC/12786/2025 CONTC/1625/2025	MANJUSHREE DWIBEDY VS ARVIND AGARWAL, COMMNR. CUM SECY. DEPT. OF HIGHER EDU. , ODISHA	SANDHYARANI PANI VS	// () //
54	D-CONTC/12683/2025 CONTC/1626/2025	SABITA SAMANTRAY VS DR.RADHAKANTA GARTIA, DIST. EDUCATION OFFICER,JHARSUGUDA	ADV VS	// () //
55	D-CONTC/12748/2025 CONTC/1627/2025	SUKANTI KERKETTA VS ASWATHY S.,COMMNR.-CUM-SECY., HEALTH AND F.W DEPT.	BHARATI DASH VS	// () //
56	D-CONTC/12787/2025 CONTC/1628/2025	LOKANATH DEHURI VS ARVIND AGRAWAL, COMMNR. CUM SECY. HIGHER EDUCATION DEPT., ODISHA	SANDHYARANI PANI VS	// () //
57	D-CONTC/12804/2025	MAHESH PRASAD RAY	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/1629/2025	VS SANJIB KUMAR RAYSINGH,PRINCIPAL,ITI,CUTTACK	VS	() //
58	D-CONTC/12831/2025 CONTC/1630/2025	SUMITA MISHRA VS PRITIPARNA MISHRA,OAS	VARSHA MISHRA VS	// () //
59	D-CONTC/12910/2025 CONTC/1631/2025	BANAJABALA PARIDA VS DR.SATRUGHNA DASH,C.D.M AND P.H.O, JAGATSINGHPUR	ADV. VS	// () //
60	D-CONTC/12563/2025 CONTC/1632/2025	PRABIR KUMAR PATTANAİK VS ASWATHY S., IAS	CHANDAN KUMAR SAHOO VS	// () //
61	D-CONTC/12744/2025 CONTC/1633/2025	SIDHARTHA SHANKAR DASH VS DEO RANJAN SINGH,IAS	ASWINI KUMAR DASH VS	// () //
62	D-CONTC/12838/2025 CONTC/1634/2025	TRUPTI MOHANTY VS MURTYANJAY TRIPATHY,OAS	VARSHA MISHRA VS	// () //
63	D-CONTC/12629/2025 CONTC/1635/2025	GANGADHAR SAHOO VS NIBEDITA PANI,DIST. EDUCATION OFFICER,JAJPUR	ADV. VS	// () //
64	D-CONTC/12854/2025 CONTC/1636/2025	ARCHANA BISWAL VS MADKAR SANDEEP SAMPAT,IPS	ADV. VS	// () //
65	D-CONTC/12855/2025 CONTC/1637/2025	SANKAR BEHERA VS RAGHUNATH R. IYER,OAS	ADV. VS	// () //
66	D-CRLA/9628/2025 CRLA/389/2025	RAGHU@RAGHUNATH TUDU VS STATE OF ODISHA	LALITENDU BHUYAN VS	GHASIPURA /337 /2024 SPECIAL JUDGE,ANANDAPUR(Kendujha) Spl/0000022/2024
67	D-CRLA/9705/2025 CRLA/390/2025	PAGLU@NIHARSAN BIHARI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	RAIBANIA /16 /2025 SPECIAL JUDGE,BALASORE(Balেশwar) Spl/0000014/2025
68	D-CRLA/8230/2025 CRLA/391/2025	BADAL DIGAL VS	AKSHAYA KUMAR SAHOO VS	TIKABALI /37 /2020 SPECIAL JUDGE (POCSO), PHULBANI(K

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69	D-CRLA/9697/2025 CRLA/392/2025	STATE OF ODISHA CHANDA MUKHI VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	Spl/0000011/2020 JAJPUR ROAD /133 /2018 AD-HOC A.D.J(FTSC-II),JAJPUR(Jajapur )
70	D-CRLMA/9649/2025 CRLMA/44/2025	STATE OF ODISHA ANITA TARA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	Spl/0000058/2018 CAPITAL P.S. /439 /2024 S.D.J.M.,BHUBANESWAR(Khordha )
71	D-CRLMC/4624/2025 CRLMC/1310/2025	STATE OF ODISHA A.SAROJINI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CT/0001601/2024 BALIANTA P.S. /33 /2024 J.M.F.C.,BHUBANESWAR(Khordha )
72	D-CRLMC/9298/2025 CRLMC/1311/2025	STATE OF ODISHA ABANADITYA NAIK@ABA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	GR/0000129/2024 CANTONMENT ROAD /79 /2024 J.M.F.C.(II),CUTTACK(Cuttack)
73	D-CRLMC/9654/2025 CRLMC/1312/2025	STATE OF ODISHA AMIYA KHORA @ AMIEL VS STATE OF ODISHA	KULDEEP MOHANTY VS	GR/0000580/2024 KAKIRIGUMMA /4 /2024 J.M.F.C.,LAXMIPUR(Koraput)
74	D-CRLMC/9667/2025 CRLMC/1313/2025	STATE OF ODISHA SUDEESH SWARUP SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	GR/0000023/2024 DHENKANAL TOWN /327 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL
75	D-CRLMC/9315/2025 CRLMC/1314/2025	STATE OF ODISHA ARUN KUMAR JOSHI@ ARUNA VS STATE OF ODISHA	DEVASHIS PANDA VS	GR/0000699/2024 BAREIPALI /231 /2023 SPECIAL JUDGE (POCSO), SAMBALPUR
76	D-CRLMC/9469/2025 CRLMC/1315/2025	STATE OF ODISHA TUSARKANTA BHATTA VS STATE OF ODISHA	SUMIT LAL VS	Spl/0000050/2023 BADAMBADI /120 /2023 J.M.F.C.,CUTTACK(Cuttack)
77	D-CRLMC/9769/2025 CRLMC/1316/2025	STATE OF ODISHA SUTU@SUKANTA KUMAR MAJHI@SUKANTI MAJHI VS STATE OF ODISHA	RITA SINGH VS	GR/0000239/2023 TOMKA /59 /1999 J.M.F.C.,JAJPUR ROAD(Jajapur )
78	D-CRLMC/9310/2025 CRLMC/1317/2025	STATE OF ODISHA RASHMI RANJAN CHOUDHURY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	GR/0000537/1999 GUNUPUR /16 /2023 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R)
79	D-CRLMC/9618/2025 CRLMC/1318/2025	STATE OF ODISHA JABA MURMU VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	GR/0000042/2023 / /0 J.M.F.C.,JALESWAR(Baleshwar) MIS.CASE/0000060/2024

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80	D-CRLMC/9391/2025 CRLMC/1319/2025	KRUSHNA SAHU@KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TANGI (KHURDA) /74 /2004 J.M.F.C,TANGI(Khordha ) GR/0000268/2004
81	D-CRLMP/9606/2025 CRLMP/433/2025	NIRANJAN JENA VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// () //
82	D-CRLMP/9679/2025 CRLMP/434/2025	RINA BEHERA VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	KODALA /133 /2025 () //
83	D-CRLMP/9725/2025 CRLMP/435/2025	AJAY MOHARANA VS STATE OF ODISHA	SHYAM NARESH MOHANTY VS	// () //
84	D-CRLMP/7742/2025 CRLMP/436/2025	RONALI BEHERA VS STATE OF ODISHA	GOKHE BEHERA VS	BANKI /85 /2023 () //
85	D-CRLMP/9707/2025 CRLMP/437/2025	SOUMYA PRAKASH PARHI VS AMRUTA DASH	TUSAR KUMAR MISHRA VS	// JUDGE FAMILY COURT-II,BHUBANESW Crp/0000009/2014
86	D-CRLMP/9271/2025 CRLMP/438/2025	LAXMIKANTA SATPATHY VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	KHANDAGIRI P.S. /294 /2023 () //
87	D-CRLREV/8873/2025 CRLREV/183/2025	PRADEEP KU. CHAMOLI VS STATE OF ODISHA	GOPAL PRASAD JENA VS	JAGATPUR /7 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) CRMC/0000011/2025
88	D-CRLREV/9677/2025 CRLREV/184/2025	DEBENDRA NARAYAN PATTANAİK VS SANGAHMITRA BISWAL@PATTANAİK	DAITARI BISWAL VS	// 2ND A.D.J.,CUTTACK(Cuttack) CRA/0000029/2023
89	D-FAO/12921/2025 FAO/143/2025	KULAMANI KISAN VS UNION OF INDIA	SUVEN KUMAR PANI VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA MIS.CASE/0000012/2025
90	D-FAO/12982/2025 FAO/144/2025	PABITRA MOHAN SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000163/2022
91	D-FAO/12420/2025	SWEETY SAHU	PRADEEP KUMAR MISHRA	//

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	FAO/145/2025	VS UNION OF INDIA	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000109/2024
92	D-FAO/12489/2025 FAO/146/2025	D.M., NEW INDIA ASSURANCE CO. LTD.,SUNDARAGARH VS LILI TETE	SAUMEDRA KUMAR GHOSE VS	// COMNR FOR EMPLOYEES COMPENSAT EC/0000015/2022
93	D-GUAP/12895/2025 GUAP/3/2025	PRASAD BEHERA VS URMILA BEHERA	ANUP KUMAR MOHAPATRA VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000035/2024
94	D-ITA/10247/2025 ITA/10/2025	LORAMITRA RATH VS DEPUTY COMMISSIONER OF INCOME TAX, CUTTACK	PRANAYA KUMAR MISHRA VS	// INCOME TAX APPEALATE TRIBUNAL, ITA/0000314/2023
95	D-MACA/12724/2025 MACA/378/2025	NEW INDIA ASSURANCE COMPANY LIMITED,T.P CELL, CUTTACK VS DEEPAK MAHAPATRA	GOPAL CHANDRA SAMANTARAY VS	// 1ST M.A.C.T., KENDRAPARA(Kendrapara Mac/0000079/2019
96	D-MACA/12733/2025 MACA/379/2025	RASMITA KISAN VS SUDHAKAR ROUT	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,TALCHER(Anugul ) Mac/0000146/2018
97	D-MACA/12734/2025 MACA/380/2025	PAPU KISAN VS SUDHAKAR ROUT	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,TALCHER(Anugul ) Mac/0000004/2019
98	D-MACA/12742/2025 MACA/381/2025	NILAMBER BEHERA VS GITANJALI PRADHAN	BIRANCHI NARAYAN RATH VS	// 1ST M.A.C.T., ANGUL(Anugul ) Mac/0000055/2023
99	D-MACA/8608/2025 MACA/382/2025	D.M.,UNITED INSURANCE CO. LTD.,GANJAM VS SATYANANDA BHAKTA	SANTOSH KUMAR MOHANTY VS	// 4TH M.A.C.T. BHAWANIPATNA(Kalahan Mac/0000010/2020
100	D-MACA/9298/2025 MACA/383/2025	LEGAL MANAGER, BHARATI AXA GENERAL INSURANCE CO. LTD. VS SUBASH JENA	SOMNATH ROY VS	// I MACT,BALASORE(Baleshwar) Mac/0000412/2021
101	D-MACA/11093/2025 MACA/384/2025	MANASI BARIK VS SANKARSAN SAHOO	BIRANCHI NARAYAN RATH VS	// 3RD M.A.C.T.,JHARSUGUDA(Jharsuguda Mac/0000028/2019
102	D-MACA/12425/2025 MACA/385/2025	JOGINDRA PRADHAN VS	BIRANCHI NARAYAN RATH VS	// II MACT (SD),BERHAMPUR(Ganjam)

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103	D-MATA/10593/2025 MATA/133/2025	SUDAM CHARAN BEHERA PRATIKSHYA NAYAK @ MAJHI VS SASANKA SEKHAR MAJHI	MAHADEV SAHU VS	Mac/0000215/2022 // JUDGE,FAMILY COURT,BALANGIR(Bal CP/0000036/2023
104	D-OTAPL/12882/2025 OTAPL/32/2025	COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, BBSR VS M/S. ARJUN SAHU AND SONS, GANJAM	TUSHAR KANTI SATAPATHY, SR, S.C.(GST, CENTRAL TAX AND CUSTOM) VS	// ()
105	D-RSA/9639/2025 RSA/161/2025	RANJI GOUDA VS BHAGABAN GOUDA	DEEPALI MAHAPATRA VS	// A.D.J.,KODALA(Ganjam) RFA/0000003/2021
106	D-RSA/10263/2025 RSA/162/2025	SURYANARAYAN SAMANTA ROY VS CHATRAPUR NOTIFIED AREA COUNCIL, GANJAM	DEEPALI MAHAPATRA VS	// A.D.J.,CHATRAPUR(Ganjam) RFA/0000005/2021
107	D-RSA/12639/2025 RSA/163/2025	ASHARANI SAHU VS GOLAKA BIHARI SAHU	ASISH KUMAR RAY VS	// A.D.J.,KODALA(Ganjam) RFA/0000004/2022
108	D-TRP(C)/12810/2025 TRP(C)/100/2025	SASWATI PUROHIT VS SATYABRATA SATPATHY	CHIRAG PUROHIT VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000037/2025
109	D-TRP(C)/12942/2025 TRP(C)/101/2025	DR.SWARNA PRAVA ROUTRAY VS RAMESH CHANDRA NAYAK	SATYA NARAYAN BHRAMAR RAY VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000852/2024
110	D-TRP(C)/12963/2025 TRP(C)/102/2025	BARSHA MISHRA @ PANDA VS KARUNA KANTA PANDA	BIBHU PRASAD MOHANTY VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000250/2024
111	D-TRP(C)/12767/2025 TRP(C)/99/2025	AISWARYA BEHERA @ PAYAL BARIK VS BHAKTA PRASAD BARIK	SATYAJIT MOHAPATRA VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000150/2024
112	D-WA/12712/2025 WA/674/2025	STATE OF ODISHA VS SUKANTI SETHI	SUMAN PATTANAYAK, A.G.A. VS	// () //
113	D-WA/11392/2025 WA/675/2025	STATE OF ODISHA VS NIHARIKA SAMANTARAY	DEBASHIS TRIPATHY, A.G.A. VS	// () //

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114	D-WA/12763/2025 WA/676/2025	STATE OF ODISHA VS BANAMALI SAHOO	DEBENDRA KUMAR SAHOO, A.G.A. VS	// 0 //
115	D-WA/12768/2025 WA/677/2025	STATE OF ODISHA VS NIRANJAN SAHOO	DEBENDRA KUMAR SAHOO, A.G.A. VS	// 0 //
116	D-WA/12776/2025 WA/678/2025	STATE OF ODISHA VS LAXMIKANTA PRADHAN	DEBENDRA KUMAR SAHOO,A.G.A VS	// 0 //
117	D-WP(C)/12824/2025 WP(C)/9213/2025	SURYA NARAYAN DASH VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
118	D-WP(C)/12825/2025 WP(C)/9214/2025	UTTAM CHARAN SWAIN VS THE STATE OF ORISSA	KIRAN ROUT VS	// 0 //
119	D-WP(C)/12827/2025 WP(C)/9215/2025	M/S.G.K.SINGH AND ASSOCIATES, KENDRAPARA VS THE PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR COMMISSIONERATE	ASIT KUMAR DASH VS	// 0 //
120	D-WP(C)/12832/2025 WP(C)/9216/2025	ARUNA PATRO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
121	D-WP(C)/12005/2025 WP(C)/9217/2025	DR. LAXMIDHAR BISWAL VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// 0 //
122	D-WP(C)/12834/2025 WP(C)/9218/2025	BIJAYA LAXMI MOHARANA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
123	D-WP(C)/12769/2025 WP(C)/9219/2025	DIBYA RANJAN SAHOO VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
124	D-WP(C)/12692/2025 WP(C)/9220/2025	MAHANTA BAISHNAB CHARAN DAS VS STATE OF ODISHA	BHAKTADAS MOHANTY, MR.RAMAKANTA MOHANTY/(SR.ADV.) VS	// 0 //
125	D-WP(C)/12835/2025	KRUSHNA CHANDRA PUSTI	JYOTIRMAY GUPTA	//

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	WP(C)/9221/2025	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/12881/2025 WP(C)/9222/2025	SARASWATI BHOI VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
127	D-WP(C)/12833/2025 WP(C)/9223/2025	PRASANTA KUMAR BARIK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
128	D-WP(C)/12836/2025 WP(C)/9224/2025	SARAT KUMAR BARAD VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
129	D-WP(C)/8003/2025 WP(C)/9225/2025	DR. NANDITA MOHAPATRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
130	D-WP(C)/12837/2025 WP(C)/9226/2025	SURESH CHANDRA PATRO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
131	D-WP(C)/12819/2025 WP(C)/9227/2025	BHANUMATI BARIK VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
132	D-WP(C)/12841/2025 WP(C)/9228/2025	SUJIT KUMAR MOHANTY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
133	D-WP(C)/12948/2025 WP(C)/9229/2025	SENIOR CITIZEN ASSOCIATION, HIRAKUD, SAMBALPUR VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
134	D-WP(C)/12823/2025 WP(C)/9230/2025	SIBA SANKAR NAHAK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
135	D-WP(C)/12694/2025 WP(C)/9231/2025	M/S. WINNERS PHARMA, CUTTACK VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
136	D-WP(C)/12870/2025 WP(C)/9232/2025	SABITA PANIGRAHI VS	BUDHIRAM DAS VS	// 0

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137	D-WP(C)/12873/2025 WP(C)/9233/2025	STATE OF ODISHA BISHNUPRIYA PANDA VS STATE OF ODISHA	BUDHIRAM DAS VS	// // ()
138	D-WP(C)/12898/2025 WP(C)/9234/2025	JAGANNATH TEMPLE MANAGING COMMITTEE, KORAPUT VS COMMISSIONER OF ENDOWMENTS, BBSR	PRASANTA KUMAR NANDA VS	// // ()
139	D-WP(C)/12173/2025 WP(C)/9235/2025	PRAFULLA BARAL VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// // ()
140	D-WP(C)/12794/2025 WP(C)/9236/2025	MANJULATA PANIGRAHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	// // ()
141	D-WP(C)/12931/2025 WP(C)/9237/2025	M/S GOURI MINERALS PVT.LTD.,KEONJHAR VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// // ()
142	D-WP(C)/12905/2025 WP(C)/9238/2025	DIVINE UNIVERSITY SATSANG COMMON PLATFORMS, TALABARKOTE, DHENKANAL VS STATE OF ODISHA	OMKAR DEVDAS VS	// // ()
143	D-WP(C)/12874/2025 WP(C)/9239/2025	THE LAND OWNERS/VILLAGERS IN GENERAL OF NAPANGA, KENDRAPARA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// // ()
144	D-WP(C)/12339/2025 WP(C)/9240/2025	M/S. SKAN ADS. VS COMMISSIONER OF SALES TAX (CT AND GST)	KSHIROD KUMAR SAHOO VS	// // ()
145	D-WP(C)/12893/2025 WP(C)/9241/2025	KESHAB CHANDRA PRADHAN VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// // ()
146	D-WP(C)/12737/2025 WP(C)/9242/2025	NANDINI MEHER VS STATE OF ODISHA	TRILOCHAN NANDA VS	// // ()
147	D-WP(C)/12809/2025 WP(C)/9243/2025	SUSANT KUMAR PRADHAN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// // ()

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148	D-WP(C)/12826/2025 WP(C)/9244/2025	BHABAGRAHI BISWAL VS THE ADDITIONAL COMMISSIONER, ADDL. REVISIONAL COURT NO.1, BBSR	BAMADEV BARAL VS	// 0 //
149	D-WP(C)/12739/2025 WP(C)/9245/2025	SASHIBHUSAN SWAIN VS THE CHIEF ENGINEER, LIFE INSURANCE CORPORATION (LIC), BBSR	UMA CHARAN MISHRA VS	// 0 //
150	D-WP(C)/12876/2025 WP(C)/9246/2025	SANATAN SINGH VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //
151	D-WP(C)/12771/2025 WP(C)/9247/2025	ANIL KUMAR MONDAL VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
152	D-WP(C)/12793/2025 WP(C)/9248/2025	BHABANI SHANKAR MOHANTA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //
153	D-WP(C)/12753/2025 WP(C)/9249/2025	MOHAN CHARAN NAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
154	D-WP(C)/12890/2025 WP(C)/9250/2025	PRIMARY AGRICULTURAL COOPERATIVE SOCIETY LTD. (PACS), DESAHI UNDER AUSTIN BLOCK, KENDRAPARA VS COLLECTOR, KENDRAPARA	SIBLIKOTHE KENDRAPARA VS	// 0 //
155	D-WP(C)/12774/2025 WP(C)/9251/2025	BAIKUNTHANATH JUJHARSINGH VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
156	D-WP(C)/12806/2025 WP(C)/9252/2025	ALOK RANJAN SAHU VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
157	D-WP(C)/12828/2025 WP(C)/9253/2025	NILAMBAR MAHAPATRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
158	D-WP(C)/12792/2025 WP(C)/9254/2025	GAJENDRA NATH MURMU VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //
159	D-WP(C)/12865/2025	GAURI SANKAR PANDA	SHASHI BHUSAN JENA	//

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	WP(C)/9255/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/12758/2025 WP(C)/9256/2025	GOVERNING BODY OF MOHAN MAHILA HIGHER SECONDARY SCHOOL, CHANDPUR, BALASOR VS KRUSHNA MANGARAJ	DIPANKAR SAMANT VS	// 0 //
161	D-WP(C)/13013/2025 WP(C)/9257/2025	RANJAN KUMAR DANG VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
162	D-WP(C)/12935/2025 WP(C)/9258/2025	M/S P.K.MINERALS,KEONJHAR VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
163	D-WP(C)/8894/2025 WP(C)/9259/2025	BIJAYA KUMAR BHOI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
164	D-WP(C)/10673/2025 WP(C)/9260/2025	ASHUTOSH ACHARYA VS CHIEF GENERAL MANAGER OF S.B.I., BBSR	LAXMIKANTA MOHANTY VS	// 0 //
165	D-WP(C)/13021/2025 WP(C)/9261/2025	RAMESH CHANDRA DORA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
166	D-WP(C)/12884/2025 WP(C)/9262/2025	DHARAMJIT BEHERA VS STATE OF ODISHA	PRASANTA KUMARPRADHAN, A.BARAD, S.K.DAS (CAVEATORS) SOUBHAGYA SWAIN VS	// 0 //
167	D-WP(C)/12868/2025 WP(C)/9263/2025	NILKAMAL BISWAS VS SUPROVA SIKARI	MAMATA MISHRA VS	// 0 //
168	D-WP(C)/12885/2025 WP(C)/9264/2025	PURNACHANDRA MAKAR VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
169	D-WP(C)/13009/2025 WP(C)/9265/2025	BISHNU PRASAD NAIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
170	D-WP(C)/12032/2025 WP(C)/9266/2025	TARANI MISHRA VS	RAKESH KUMAR MALLICK VS	// 0

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171	D-WP(C)/12888/2025 WP(C)/9267/2025	MONALI TRIPATHY AMIT KUMAR SAHOO VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// // 0 //
172	D-WP(C)/12980/2025 WP(C)/9268/2025	JAY JAGANNATH WSHG (WOMEN SELF HELF GROUP), MRUGANAYANI., BHADRAKAPARESH BHOI VS STATE OF ODISHA	VS	// 0 //
173	D-WP(C)/12796/2025 WP(C)/9269/2025	BISWAJIT JENA VS STATE OF ODISHA	PRNOY MOHANTY VS	// 0 //
174	D-WP(C)/12867/2025 WP(C)/9270/2025	SAMBHU KHARSEL VS REGIONAL PROVIDENT FUND COMMISSIONER , ODISHA	NIRANJAN LENKA VS	// 0 //
175	D-WP(C)/12842/2025 WP(C)/9271/2025	TRAILOKYANATH NAYAK VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
176	D-WP(C)/12859/2025 WP(C)/9272/2025	ASIT RANJAN JENA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
177	D-WP(C)/9960/2025 WP(C)/9273/2025	SANJUKTA MOHANTY VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
178	D-WP(C)/12879/2025 WP(C)/9274/2025	SAMIR KUMAR PANI VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
179	D-WP(C)/12922/2025 WP(C)/9275/2025	PARAMANANDA SINGH VS EXECUTIVE ENGINEER (ELECTRICAL), SALEPUR ELECTRICAL DIVISION	HARMOHAN DHAL VS	// 0 //
180	D-WP(C)/12789/2025 WP(C)/9276/2025	NIRANJAN MALIK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
181	D-WP(C)/13010/2025 WP(C)/9277/2025	RINKI PRUSTY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //

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182	D-WP(C)/12869/2025 WP(C)/9278/2025	M/S. H AND L ENTERPRISES, KORADAHANTA, BBSR VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	// 0 //
183	D-WP(C)/12880/2025 WP(C)/9279/2025	THAKURA TUDU VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //
184	D-WP(C)/13020/2025 WP(C)/9280/2025	RUJINA SWAIN VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
185	D-WP(C)/13004/2025 WP(C)/9281/2025	MAMATA SHAKTI SANCHAYITA MAHASANGH, BALANGIR VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
186	D-WP(C)/12871/2025 WP(C)/9282/2025	LENGATA RAITA VS DIRECTOR GENERAL OF FIRE SERVICES, HOME GUARDS AND CIVIL DEFENCE, ODISHA, CUTTACK	MIHIR KANTA RATH VS	// 0 //
187	D-WP(C)/12901/2025 WP(C)/9283/2025	M/S CHOLAMANDALAM INVESTMENT AND FINACE COMPANY LTD., KHURDA VS COMMISSIONER OF TRANSPORT, CUTTACK	NALINI KANTA DASH VS	// 0 //
188	D-WP(C)/12875/2025 WP(C)/9284/2025	BRAJA SUNDAR JENA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
189	D-WP(C)/13043/2025 WP(C)/9285/2025	SUJATA MOHAPATRA VS STATE OF ODISHA	KALINGA KESHARI MOHAPATRA VS	// 0 //
190	D-WP(C)/12883/2025 WP(C)/9286/2025	PURNA CHANDRA DAS VS STATE OF ODISHA	H.M.DHAL VS	// 0 //
191	D-WP(C)/12902/2025 WP(C)/9287/2025	SUSHIL KUMAR MEHER VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
192	D-WP(C)/11563/2025 WP(C)/9288/2025	KANHU CHARAN NAIK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
193	D-WP(C)/12361/2025	KHAGESWAR KAMPA	PRASANTA KUMAR JOSHI	//

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	WP(C)/9289/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/12908/2025 WP(C)/9290/2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD, KHURDA VS COMMISSIONER OF TRANSPORT, CUTTACK	NALINI KANTA DASH VS	// 0 //
195	D-WP(C)/13028/2025 WP(C)/9291/2025	AMIYA KUMAR PATEL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
196	D-WP(C)/12363/2025 WP(C)/9292/2025	RAHIM PADHAN VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// 0 //
197	D-WP(C)/12938/2025 WP(C)/9293/2025	GOPESWARI MAHAKHUD VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
198	D-WP(C)/12937/2025 WP(C)/9294/2025	RAMACHANDRA RANA VS TAHASILDAR, PALLAHARARA, ANGUL	GOPABANDHU PANDA VS	// 0 //
199	D-WP(C)/12253/2025 WP(C)/9295/2025	PADMABATI GURU VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
200	D-WP(C)/13032/2025 WP(C)/9296/2025	BINOD KUMAR SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
201	D-WP(C)/12772/2025 WP(C)/9297/2025	AJAY KUMAR NAIK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
202	D-WP(C)/12475/2025 WP(C)/9298/2025	MANAS KUMAR NAYAK VS COLLECTOR, PURI	JEEVANJYOTI MOHANTY VS	// 0 //
203	D-WP(C)/12759/2025 WP(C)/9299/2025	LELIN HEDINJA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
204	D-WP(C)/12903/2025 WP(C)/9300/2025	ASHOK KUMAR PRADHAN VS	RAJEET ROY VS	// 0

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205	D-WP(C)/12585/2025 WP(C)/9301/2025	STATE OF ODISHA SABITA CHOUDHURY VS THE COMMISSIONER OF COMMERCIAL TAXES (CT) AND GOODS AND SERVICE TAX (GST)	PRABODHA CHANDRA NAYAK VS	// // 0 //
206	D-WP(C)/13026/2025 WP(C)/9302/2025	SUBHASIS MUND VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
207	D-WP(C)/12991/2025 WP(C)/9303/2025	KAJAL KUMAR PRAHARAJ VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
208	D-WP(C)/13037/2025 WP(C)/9304/2025	CHITTA RANJAN PATRA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
209	D-WP(C)/12866/2025 WP(C)/9305/2025	GIRIDHARI LAL JAIN VS COLLECTOR AND DISTRICT MAGISTRATE, KALAHANDI	SUBODH KUMAR MOHANTY VS	// 0 //
210	D-WP(C)/13159/2025 WP(C)/9306/2025	JAMESWAR SAMANTRAY VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
211	D-WP(C)/12934/2025 WP(C)/9307/2025	ANJAN KUMAR MOHANTY VS RTO, BHADRAK	BRAJA MOHAN SARANGI VS	// 0 //
212	D-WP(C)/13182/2025 WP(C)/9308/2025	BISWAJIT SANDHA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
213	D-WP(C)/12939/2025 WP(C)/9309/2025	SWORNALATA JENA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
214	D-WP(C)/12944/2025 WP(C)/9310/2025	ABHAYA KUMAR BALIARSINGH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
215	D-WP(C)/13034/2025 WP(C)/9311/2025	PRAKASH KUMAR SAHOO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/12926/2025 WP(C)/9312/2025	CHITTARANJAN SAHOO VS DEPUTY COMMISSIONER OF POLICE, CANTONMENT, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
217	D-WP(C)/12995/2025 WP(C)/9313/2025	BALLAVI PATEL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
218	D-WP(C)/12940/2025 WP(C)/9314/2025	SUNITA PATTANAYAK VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
219	D-WP(C)/12973/2025 WP(C)/9315/2025	GUPTA NURSING HOME, BURLA, SAMBALPUR VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
220	D-WP(C)/12974/2025 WP(C)/9316/2025	SANTOSH KUMAR SAHOO VS COLLECTOR, JAJPUR, OFFICE OF COLLECTOR AND DISTRICT MAGISTRATE, JAJPUR	PAMI RATH VS	// 0 //
221	D-WP(C)/12241/2025 WP(C)/9317/2025	ANTARYAMI PRUSTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
222	D-WP(C)/12989/2025 WP(C)/9318/2025	SREENIVASA SAHU VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
223	D-WP(C)/11370/2025 WP(C)/9319/2025	BHASKAR TARAI VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// 0 //
224	D-WP(C)/11900/2025 WP(C)/9320/2025	NIRAKARA NAIK VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
225	D-WP(C)/12972/2025 WP(C)/9321/2025	DIVINE UNIVERSITY SATSANG COMMON PLATFORMS, DHENKANAL VS STATE OF ODISHA	GOUTAM KUMAR ROUSTRAY VS	// 0 //
226	D-WP(C)/12904/2025 WP(C)/9322/2025	NIRMAL KUMAR RANA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
227	D-ABLAPL/9148/2025	RABINDRA SAMAL	PANCHANAN PANIGRAHI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/3704/2025	VS STATE OF ODISHA	VS	J.M.F.C.,BHUBAN(Dhenkanal) 2(A)CC/0000021/2025
228	D-ABLAPL/9587/2025 ABLAPL/3705/2025	SK. NASIMUDDIN VS STATE OF ODISHA	SATYABRATA DASH VS	BALICHANDRAPUR /68 /2025 ( ) //
229	D-ABLAPL/9626/2025 ABLAPL/3706/2025	HEMANTA DHAL VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /104 /2025 ( ) //
230	D-ABLAPL/9603/2025 ABLAPL/3707/2025	PRASANTA KUMAR SETHY VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	JAGATPUR /187 /2025 ( ) //
231	D-ABLAPL/9605/2025 ABLAPL/3708/2025	MALLI SAHOO VS STATE OF ODISHA	ADITI HOTA VS	BAGDIA /42 /2025 ( ) //
232	D-ABLAPL/9620/2025 ABLAPL/3709/2025	BHABAGRAHI DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /154 /2025 ( ) //
233	D-ABLAPL/9651/2025 ABLAPL/3710/2025	MAHARAJ MAHARANA VS STATE OF ODISHA	SURENDRA KUMAR ROUT VS	RAJKANIKA /180 /2025 ( ) //
234	D-ABLAPL/9621/2025 ABLAPL/3711/2025	KUSHADEBA JENA @ KUSHADHWAJA JENA VS STATE OF ODISHA	AMIYA RANJAN SWAIN VS	GHASIPURA /77 /2025 ( ) //
235	D-ABLAPL/9608/2025 ABLAPL/3712/2025	PRATAP BHOI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	KANTAMAL /3 /2025 ( ) //
236	D-ABLAPL/8605/2025 ABLAPL/3713/2025	TILOTTAMA CHAMPATI VS STATE OF ODISHA	KALU CHARAN SWAIN VS	ITAMATI /21 /2025 ( ) //
237	D-ABLAPL/9611/2025 ABLAPL/3714/2025	PINTU KALTA VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /94 /2025 ( ) //
238	D-ABLAPL/3436/2025 ABLAPL/3715/2025	PREMANANDA DAS VS	SADASIVA PATRA (1) VS	CANTONMENT ROAD /11 /2025 ( )

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-ABLAPL/9624/2025 ABLAPL/3716/2025	STATE OF ODISHA PUSPALATA MAHANTA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// BARIA /85 /2024 ()
240	D-ABLAPL/9652/2025 ABLAPL/3717/2025	RATAN BAG VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	// BELPARA /81 /2025 ()
241	D-ABLAPL/9411/2025 ABLAPL/3718/2025	STATE OF ODISHA RABINDRA SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// AUL /320 /2024 ()
242	D-ABLAPL/9723/2025 ABLAPL/3719/2025	STATE OF ODISHA GEETANJALI MANGARAJ VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /65 /2025 ()
243	D-ABLAPL/9655/2025 ABLAPL/3720/2025	STATE OF ODISHA ANIL KUMAR MAHARANA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// BOLAGARH P.S. /29 /2025 ()
244	D-ABLAPL/9663/2025 ABLAPL/3721/2025	STATE OF ODISHA SASMITA JENA VS STATE OF ODISHA	DEBASISH SAMAL VS	// KHAIRA /213 /2024 ()
245	D-ABLAPL/9720/2025 ABLAPL/3722/2025	STATE OF ODISHA SAGARA BARIKA @ SAGAR BARIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// PURUSHOTTAMPUR /213 /2025 ()
246	D-ABLAPL/3689/2025 ABLAPL/3723/2025	STATE OF ODISHA KHAGESWAR BARIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// MANCHESWAR P.S. /39 /2025 ()
247	D-ABLAPL/8407/2025 ABLAPL/3724/2025	STATE OF ODISHA BANSIDHAR GIRI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// JALESWAR /147 /2025 ()
248	D-ABLAPL/8408/2025 ABLAPL/3725/2025	STATE OF ODISHA DARSHAN GIRI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// JALESWAR /147 /2025 ()
249	D-ABLAPL/9657/2025 ABLAPL/3726/2025	STATE OF ODISHA SANTI PRAKASH RANA @ KANTI PRAKASH RANA VS STATE OF ODISHA	ASHESH KUMAR PRUSTY VS	// KENDRAPARA /58 /2025 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-ABLAPL/8760/2025 ABLAPL/3727/2025	SIBA KUMAR DAS @ DASH VS STATE OF ODISHA	DINESH KUMAR PANDA VS	SAHID NAGAR P.S. /18 /2020 () //
251	D-ABLAPL/8343/2025 ABLAPL/3728/2025	KUBER NAG VS STATE OF ODISHA	ARUN KUMAR PATRA VS	/ /0 () //
252	D-ABLAPL/9713/2025 ABLAPL/3729/2025	MD.ELEYAS @ ELLO VS STATE OF ODISHA	DALIRANI BEHURAY VS	BADACHANA /91 /2025 () //
253	D-ABLAPL/9615/2025 ABLAPL/3730/2025	NAKUL KHILA VS STATE OF ODISHA	RABINDRANATH BARIK VS	CHITRAKONDA /71 /2023 () //
254	D-ABLAPL/9197/2025 ABLAPL/3731/2025	DEBASIS MAHANTA @ DEBASHISH MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PATNA /252 /2024 () //
255	D-ABLAPL/9055/2025 ABLAPL/3732/2025	RAMA CHANDRA TARAI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BARANGA /150 /2025 () //
256	D-ABLAPL/9661/2025 ABLAPL/3733/2025	SURESH KUMAR GHADEI @ SONU VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /214 /2025 () //
257	D-ABLAPL/9659/2025 ABLAPL/3734/2025	KRISHNA CHANDRA MISHRA VS STATE OF ODISHA	AMITAV MOHANTY VS	CHANDRASEKHARPUR /110 /2025 () //
258	D-ABLAPL/9716/2025 ABLAPL/3735/2025	SALMAN KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /68 /2025 () //
259	D-ABLAPL/9696/2025 ABLAPL/3736/2025	SUNIL LENKA VS STATE OF ODISHA	LAXMINARAYAN SAHOO VS	MAHABIROD /33 /2025 () //
260	D-ABLAPL/9714/2025 ABLAPL/3737/2025	HAREKRUSHNA BISWAL @ TUKUNA BISWAL VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	PIPLI /150 /2025 () //
261	D-ABLAPL/9678/2025	PREMJIT MOHANTY @ PREMJEET MOHANTY	SIDDHARTH SAMAL	TALABANIA /171 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/3738/2025	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/9704/2025 ABLAPL/3739/2025	KUNAL SAHU VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	NAWAPARA /46 /2025 () //
263	D-ABLAPL/9630/2025 ABLAPL/3740/2025	JAYANTA KUMAR SINGH VS STATE OF ODISHA	ARIJEET MISHRA VS	KHUNTA /81 /2025 () //
264	D-ABLAPL/9376/2025 ABLAPL/3741/2025	SAILENDRA NARAYAN MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
265	D-ABLAPL/9712/2025 ABLAPL/3742/2025	GOPINATH MOHANTY VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /13 /2025 () //
266	D-ABLAPL/9691/2025 ABLAPL/3743/2025	NIRANJAN ROUT VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JENAPUR /110 /2025 () //
267	D-ABLAPL/9694/2025 ABLAPL/3744/2025	NIRANJAN ROUT VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JENAPUR /111 /2025 () //
268	D-ABLAPL/9772/2025 ABLAPL/3745/2025	MAHADEV SWAIN VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	MADHUPATNA /234 /2024 () //
269	D-ABLAPL/9719/2025 ABLAPL/3746/2025	DILLIP NAIK VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	JODA /60 /2025 () //
270	D-ABLAPL/9718/2025 ABLAPL/3747/2025	BULU SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /219 /2025 () //
271	D-ABLAPL/9779/2025 ABLAPL/3748/2025	DEBASIS PARIDA VS STATE OF ODISHA	NISHIKANTA MISHRA VS	/ /0 () //
272	D-ABLAPL/9750/2025 ABLAPL/3749/2025	AMIT KERKETTA VS	BISWAJIT PASAYAT VS	/ /0 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-ABLAPL/9726/2025 ABLAPL/3750/2025	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /83 /2025 ()
274	D-ABLAPL/9583/2025 ABLAPL/3751/2025	STATE OF ODISHA ANIL KUMAR SAMANTARAY VS	BIJAY SWAIN VS	// JATNI P.S. /126 /2025 ()
275	D-ABLAPL/6113/2025 ABLAPL/3752/2025	STATE OF ODISHA HARAPRIYA BALIARSINGH VS	GOPINATH MISHRA VS	// KANAS /3 /2025 ()
276	D-ABLAPL/8971/2025 ABLAPL/3753/2025	STATE OF ODISHA SHAKTI PRASAD NAYAK VS	PRADEEP KUMAR DAS VS	// KHUNTUNI /34 /2025 ()
277	D-ABLAPL/9107/2025 ABLAPL/3754/2025	STATE OF ODISHA SATYABRATA SAHOO VS	BYOMAKESH TRIPATHY VS	// / /0 ()
278	D-ABLAPL/9261/2025 ABLAPL/3755/2025	STATE OF ODISHA PADMANAV MOHANTY VS	KISHORE CHANDRA KAR VS	// JAJPUR TOWN /64 /2025 ()
279	D-ABLAPL/9415/2025 ABLAPL/3756/2025	STATE OF ODISHA BIRANCHI NARAYAN MAHABHOI VS	JYOTIRMAYA SAHOO VS	// KHURDA P.S. /117 /2025 ()
280	D-ABLAPL/9400/2025 ABLAPL/3757/2025	STATE OF ODISHA BULU @ GANGADHAR BINDHANI VS	KHUSBU PANIGRAHI VS	// / / J.M.F.C. BALASORE(RURAL)(Baleshwar)
281	D-ABLAPL/8941/2025 ABLAPL/3758/2025	STATE OF ODISHA CHENCHA NAIK @ MUNA NAIK VS	SURESH KUMAR PANDA VS	2(A)CC/0000090/2025 DHENKANAL TOWN /85 /2025 ()
282	D-ABLAPL/9854/2025 ABLAPL/3759/2025	STATE OF ODISHA ASHIS KUMAR BISWAL @ SANA BANGA @ ASISH BISWAL VS	SATYAJIT MOHAPATRA (2) VS	// SAHADEV KHUNTA /103 /2025 ()
283	D-ABLAPL/9586/2025 ABLAPL/3760/2025	STATE OF ODISHA RAKESH MAHARANA VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	// Maitri Vihar PS /527 /2024 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-ABLAPL/8412/2025 ABLAPL/3761/2025	NIRUBACHAN NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHANDAGIRI P.S. /504 /2020 () //
285	D-ABLAPL/9665/2025 ABLAPL/3762/2025	SAGAR JENA VS STATE OF ODISHA	BAMADEV BARAL VS	DAMANJODI /109 /2024 () //
286	D-ABLAPL/9810/2025 ABLAPL/3763/2025	KHETRAMOHAN DAS VS STATE OF ODISHA	SAMAPIKA MISHRA VS	NILGIRI /375 /2024 () //